


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

34

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/218/CAA/2017
NAME OF THE TRANSFEROR : RAYANTRANS TRANSPORTS LOGISTICS PVT LTD
NAME OF THE TRANSFERRE : RYAN LOGITECH PVT LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
	AASHISH GOLCHA	A PETITIONER	

ORDER

Representative for the Applicant present and prayed for time to file affidavits on behalf of the secured and unsecured creditors. At request, time is enlarged. Put up on 02.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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